

# HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

## ORDER

NO:- 1398

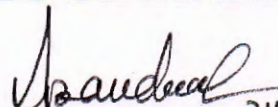
DATED:- 24/3/2017

Sanction is hereby accorded to the additional allotment of funds under Major head 2014-Adm. of Justice Sub Head 0488-D&S Judges, under various object heads in favour of below detailed Courts for the year 2016-17.

Rs. In lacs.

S.No.	Name of the court	POL	O.E.	Office equipments & appliances.	T.E.
1.	Pr. D&S Judge, Bhaderwah.	----	----	----	0.03
2	Pr. D&S Judge, Poonch.	----	----	0.53	---
3	Pr.D&S Judge, Budgam.	----	----	0.10	----
4	C.J.M. Bandipora.	0.20	0.10	----	----
5	Munsiff, Ukhral.	----	----	----	---
6.	Munsiff, Thathri	0.11	----	----	----
7.	Munsiff, Mahore.	----	0.67 For D/W)	----	----

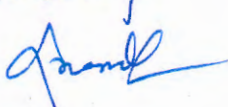
By Order.

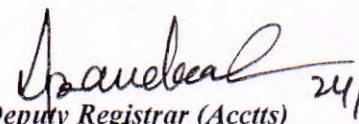
  
(Ram Singh) 24/3  
Dy. Registrar (Accts)

No: 33341-52/Ac Date :- 24/3/2017

Copy to :-

- 1-3 Pr. D&S Judge, Bhaderwah/Poonch/Budgam.
4. C.J.M. Bandipora.
- 5-6 Munsiff, Thathri/Mahore.
- 7-12 Try Officer, Bhaderwah/Bandipora/Poonch/Thathri/Mahore./Budgam  
.....for information and n/a.
13. Order file.

7/c n/c for up-loading  


  
Deputy Registrar (Accts) 24/3  
